

NATIONAL COMPANY LAW TRIBUNAL

COURT ROOM NO. 1,

MUMBAI BENCH

Item No. 48

CA 203/2021 IN CP 1569/2019

CORAM:

SH. PRABHAT KUMAR

JUSTICE V.G. BISHT (Retd.)

HON'BLE MEMBER (TECHNICAL)

HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON **19.04.2024**

NAME OF THE PARTIES: **UNION OF INDIA, MCA V/s IL & FS (RAMESH C. BAWA & ORS)**

Section 425 of the Companies Act, 2013

ORDER

Adv. Malcolm Siganporia a/w Adv. Ahsan Allana I/b J Sagar Associates for Respondent

No.4 present through VC.

CA 203/2021

The Ld. Counsel for the Respondent seeks further two (2) week time to file the Reply.

The Petitioner has no objection if the time is allowed. List this matter on Board on

10.05.2024.

-sd-

**PRABHAT KUMAR
MEMBER (TECHNICAL)**

Rehan Shaikh

-sd-

**JUSTICE V.G. BISHT
MEMBER (JUDICIAL)**